

[Prof. P.J. Kurien]

has started flying A-320 aircraft. Does it mean that this Government have no concern for the life of the people? At the same time the previous Government was operating the aircraft for evacuating the entire Gulf Indians. It was also operating in the international routes and for some other purposes als it was used. But the plea given in this House was that they did not want to risk the life of the people and so they did not want to operate. This House should know the truth of the whole episode. Under whose pressure the previous Government has grounded the aircraft? (*Interruptions*)

SHRI SRIKANTA JENA (Cuttack): Are you referring to A-320 airbus company?

PROF. P.J. KURIEN: Scandals and rumours are there that the grounding of the aircraft by the previous Government was done under pressure from extraneous sources. I do not want to say it now. If an inquiry is conducted, the whole truth will come out and we are also prepared to give evidence on that.

Secondly, if the grounding by the previous Government was correct, then the action by the new Government is risking the people. And therefore this House should make note of it and take action and we should know the actual fact. This House is the custodian of the lives of the people and the lives of the entire people are involved. You may also travel in A-320. If it is risky, we should know it.

MR. SPEAKER: I will take you also with me.

PROF. P.J. KURIEN: Therefore, I demand from the Government a white paper on the whole episode and an inquiry into it.

SHRI HARISH RAWAT (Almora): The Parliamentary Affairs Minister is here. Ask Shri Satya Prakash Malviya to say something about it.

[*Translation*]

*SHRI C.K. KUPPUSAMY (Coimbatore): Hon. Speaker, Sir, in Coimbatore, which is my constituency, in Peelamedu area, the police have brutally assaulted the people who simply demanded drinking water. It is the duty of the State Government to provides drinking water to people. The State Government has failed in its duty. On the other hand, the State Government has used the police to attack the poor people who demanded drinking water. Several persons have been severely injured. The whole House should condemn this inhuman police excess on the people. I want an immediate inquiry into the incident. I also demand that all those police officials who were responsible for this inhuman and brutal attack on the public must be suspended forthwith and awarded severe punishment. These copies of photographs which are showing stand testimony to what I say. With your kind permission, Sir, I lay ** these photographs on the Table of the House.

SHRI HARADHAN ROY (Asansol): Mr. Speaker, Sir, much discontentment prevails among the labourers due to the anti-mazdoor agreement made with the I.N.T.U.C. without taking the G.B.C.C.I into confidence. In support of their elements they are going on the strike from the 7th January. Their demands are -8.33 present Bonus without ceiling, the implementation of the Pension Scheme as had been decided by the G.B.C.C.I., the Provident Fund at the rate of 10 per cent, Rs. 2.50 at per point in B.D.A., end of the contract system, regularisation of the workers services the stabilization work for the safety of workers from fire and gas because of unscientific minings, the safety measure to check the environmental damages and the rehabilitation for those who have been affected by this. I request the Government to pay its immediate attention towards their demands otherwise the industries related to Rail ways, Power, steel etc. will be affected adversely.

*Translation of the Submission Originally made in Tamil.

**As the speaker did not subsequently accord the necessary permission, the paper/document was not treated as laid on the Table.